

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP NO. 327 (ND)/ 2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018.

NAME OF THE COMPANY: M/s Kshitij Apparels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Omkar Singh, Counsel for the I.T. Dept.

ORDER

Report of the ROC has been received.

None is present on behalf of the Appellant.

In the interest of justice adjourned to 2nd February, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)